

(iii) The Protectors of Emigrants exercise extra vigil while scrutinising the travel documents including the employment contract before granting emigration clearance.

(iv) Indian diplomatic missions abroad are under instructions to intimate the names of the fraudulent recruiting agents/employers to the Protector General of Emigrants, to help prevent recurrence of such malpractices.

(v) Complaints received against recruiting agents are examined in consultation with the concerned Indian diplomatic missions abroad and action for suspension/cancellation of their registration certificates is taken according to the merits of the cases under the Emigration Act, 1983.

[*Translation*]

Gas Connections to MPs

1931. SHRI THAWAR CHAND GEHLOT :
SHRI RAMDAS ATHAWALE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether after the withdrawal of LPG and Telephone coupon facilities from the Members of Lok Sabha any special arrangements have been made for the allocation of LPG and telephone connections to the needy persons;

(b) if not, the reasons therefor;

(c) the reasons for depriving the Members of Lok Sabha of these privileges when these facilities are available for Members of Rajya Sabha;

(d) whether the Government propose to restore these facilities to the Members of Lok Sabha in consultation with the Hon'ble Speaker; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) The discretionary quota for allotment of telephone connections to all MPs including Lok Sabha MPs had not been withdrawn at any point of time. However, the discretionary quota for release of LPG connections for Members of Lok Sabha had been discontinued from April '97 on the basis of the decision to discontinue the discretionary quota for release of LPG connections to Members of Lok Sabha announced by the then Hon'ble Speaker of Lok Sabha in the House on 26th February 1997.

(d) Yes, Sir. The Hon'ble Speaker of the Lok Sabha announced on 1.6.1998 that each Member of Parliament (Lok Sabha) will be given 160 LPG gas connections per annum for release of connections in the respective constituencies. Action is being taken to start distribution of the priority coupons to Members of Lok Sabha accordingly.

(e) Does not arise

Sugar Mills

1932. SHRI HIRA LAL ROY: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the sugar mills in Madauda Chhapra, Bihar are lying closed;

(b) if so, the reasons therefor; and

(c) the arrangements being made by the Government for the rehabilitation of the affected farmers and retrenched labourers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (c) According to the information received from the State Government of Bihar, the sugar mill at Mamowaran, Distt. Chhapra (Bihar), a unit of Cawnpore Sugar Works Ltd., is lying closed. Its net worth has gone into minus. The company have applied for rehabilitation to the Board for Industrial & Financial Reconstruction (B.I.F.R.)

[*English*]

Minorities Finance Commission

1933. SHRI V.K. KHANDELWAL : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposed to provide its share in the share capital of Minorities Finance Commission established for the economic development of minority communities by the Government of Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No Sir.

(b) Does not arise.

Supply of Gas to Power Projects

1934. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any provision of compensation for financial losses due to delay in supply of gas to power projects;

(b) if so, the details thereof;

(c) the original and revised schedule for full supply of gas to Ramgarh Extension Project of Rajasthan;

(d) whether there has been delay in supply of gas by the Government to the project; and